


NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)


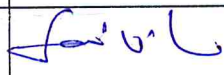
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA 50 of 2016 In CP No.18/59/HDB/2016
NAME OF THE COMPANY	S K Big Star Foods Limited
NAME OF THE PETITIONER(S)	Rayudu Nagbhushanam & (17) Others
NAME OF THE RESPONDENT(S)	S K Big Star Foods Limited & (22) Others
UNDER SECTION	59

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
N.P. Vijay Kumar for KALYAN	Petitioner Counsel	npvijaycs@gmail.com 9790911370	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
R. Raghunandan Rao G. Bhupesh R1	Sr. Adv Adv	9966622805	
B. Mohan Sai Vihari	R2 to R10	9010613275	

ORDER

Heard Shri N.P. Vijay Kumar for Shri Kalyan, Ld Counsels for the Petitioner and Shri R. Raghunandan Rao, Ld. Senior Counsel along with Shri G. Bhupesh, Ld. Counsel for R-1, Shri B. Mohan along with Shri Sai Vihari, Ld. Counsels for R-2 to 10.

At the request of the Learned counsels, post the case on 02.02.2018

  
Member (T)

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Member (J)